

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:917  
ANSWERED ON:27.02.2006  
REPORT ON BONDED LABOURERS  
Joshi Shri Pralhad Venkatesh

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government has received any reports that the bonded labour system is still being practiced in some of the States;
- (b) if so, the details thereof;
- (c) whether the Government has drawn any specific mechanism for eradicating the practice of this system in the remote rural areas across the country; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF LABOUR & EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU)

(a) to (d): Yes, Sir. Proposals to release Central assistance for rehabilitation of bonded labourers are received from time to time from some States. During 2004-05 and 2005-06 such proposals have been received from Government of Bihar, Madhya Pradesh, Orissa, Uttar Pradesh, Karnataka, Maharashtra, Jharkhand, Haryana and West Bengal. In order to identify the incidence of bonded labour, Vigilance Committees have reportedly been constituted at district and sub-divisional levels in all the States/UTs under the Bonded Labour System (Abolition) Act, 1976. Besides providing grants for rehabilitation of Bonded Labourers, grants are also provided for survey of bonded labourers, awareness generation etc. under a Centrally Sponsored Scheme.